GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO. 214 TO BE ANSWERED ON 26.12.2018

PENDING RAILWAY PROJECTS

*214. SHRI PR. SENTHILNATHAN: SHRI BHARATHIMOHAN R.K.:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has not been able to expedite and execute the pending railway projects in Tamil Nadu due to paucity of funds and other technical reasons;
- (b) if so, the details thereof during the last three years, project-wise;
- (c) whether the Government has not allocated adequate funds for these pending railway projects; and
- (d) if so, the details thereof and the Government's stand thereon?

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 214 BY SHRI PR. SENTHILNATHAN AND SHRI BHARATHIMOHAN R.K. TO BE ANSWERED IN LOK SABHA ON 26.12.2018 REGARDING PENDING RAILWAY PROJECTS

(a) to (d): 08 New Line Projects covering a length of 849 km at a cost of □ 11,405 crore, 5 Gauge Conversion projects covering a length of 1,051 Km at a cost of □ 4,667 crore and 9 Doubling Projects covering a length of 596 km at a cost of □ 5,718 crore falling fully/partly in the State of Tamil Nadu are under different stages of planning/sanction/execution. The aggregate cost of these projects is □ 21,790 crore.

Out of this, 1 New Line Project covering a length of 36 km at a cost of \square 360 crore and 5 Doubling Projects covering a length of 407.5 km at a cost of \square 4,109 crore have been included in the Budget during the last three years and current Year.

Project-wise details including expenditure incurred during the last three years (2015-16 to 2017-18) are appended.

The majority of Railway projects in the State of Tamil Nadu are getting delayed due to delay in acquisition of land, statutory clearances like forestry clearances and consent of the State Government of Tamil Nadu to share 50% cost of the Projects.

Indian Railways have taken various initiatives to increase pace of execution of projects. This includes:-

- Funding for capacity enhancement Projects has been arranged through institutional financing.
- ii. Adequate Gross Budgetary Support for New Line and Gauge Conversion Projects are also being provided to expedite the projects.
- iii. Regular follow up with authorities of the State Government of Tamil Nadu are being carried out to expedite land acquisition.

APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 214 BY SHRI PR. SENTHILNATHAN AND SHRI BHARATHIMOHAN R.K. TO BE ANSWERED IN LOK SABHA ON 26.12.2018 REGARDING PENDING RAILWAY PROJECTS

S. No.	Name of Project NEW LINE	Year of sanction	Anticipated Cost	Expenditure incurred during last 3 years	Outlay 2018- 19	Status
1.	Tindivanam- Gingee- Tiruvannam alai (70 Km)	2006-07	900	0.50	10	Land acquisition documents for 660 acre of land have been submitted to the State Authorities. So far, 63 acre of land has been handed over to Railways by State Government of Tamil Nadu.
2.	Tindivanam- Nagari (179.2 Km)	2006-07	2300	31.01	10	Land acquisition documents for 1712 acre in Tamil Nadu and 98 acre in Andhra Pradesh have been

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			-2-			submitted to the States Authorities. So far, 6.96 acre of land in Andhra Pradesh and 4.67 acre in Tamil Nadu have been acquired. Online proposal for diversion of 4.84 Ha forest land have been submitted to Government of Tamil Nadu and 4.88 Ha forest land have been submitted to Government of Andhra Pradesh.
3.	Attipattu- Puttur (88.30 Km)	2008-09	1105	0.39	6.05	Originally the project was to be taken up under 50:50 cost sharing with Ennore Port Trust (EPT), Ministry of Shipping.
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						However, EPT has advised that they would not share the cost of the project as the anticipated traffic in the section is not expected to be realized. Work could not be taken up due to non-availability of Land and refusal of fund sharing by EPT.
4.	Erode-Palani (91.05 Km)	2008-09	1140	0.37	0.10	Government of Tamil Nadu has been requested to provide land free of cost and share 50% of construction cost of the project.
5.	Chennai- Cuddalore via Mahabalipuram (179.28 Km)	2008-09	2300	0.09	1	Revised alignment in Puducherry area has been approved.

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						Government of Puducherry has been requested to bear the additional cost of the single line due to change in alignment and to bear the full cost of second line in addition to land cost.
6.	Madurai- Tuticorin (143.5 Km)	2011-12	1800	78.02	20	Land acquisition between Milavittan and Melmarudur has been completed on October 2018. Works have been taken up between Milavittan-Melmarudur (18 Km). Land acquisition documents for balance section have been submitted to State Government of Tamil Nadu.
7.	Sriperumbudur- Guduvanchery with spur to	2013-14	1500	0.35	0.20	Project included in the Budget 2013-14 subject

	Irungattukottai- Avadi- Sriperumbudur (60 Km)					to requisite clearances.
8.	Morappur- Dharmapuri (36 Km)	2016-17	360	0	1	Project included in the Budget 2016-17 subject requisite clearances. State Government has been requested for their consent to take up work through Joint Venture model or 50% cost sharing.
	GAUGE CONVERSION					
1.	Mayiladuturai- Thiruvarur- Karaikudi & Tiruturaipundi- Agastiyampalli Gauge Conversion (224 Km) with material modifications for Needamanagalam - Mannargudi (13 Km) , Mannargudi- Pattukottai (41 Km) and	2007-08	2072	540.28	230.65	Mayiladuturai- Thiruvarur(38 Km) and Karaikudi- Pattukottai(73 Km) gauge conversion and Needamangalam -Mannargudi new line (13 Km) commissioned. Work on balance gauge conversion also taken up.

	Thanjavur- Pattukoottai (47 Km) new lines					
2.	Madurai- Bodinayakkanur (90.41 Km)	2008-09	450	17.9	80	Works have been taken up in entire section.
3.	Cuddalore-Salem via Vriddhachalam gauge conversion (191 Km) with material modification of Chinnasalem- Kallakurichchi new line (16 Km)	1999-2000	557	251.22	1	Cuddalore- Salem (191 Km) gauge conversion has been commissioned. For Chinnasalem- Kallakurichi new line (16 Km), Land Plan documents for 119.55 acre of land submitted to Government of Tamil Nadu. No land is handed over by the State Government.
4.	Tiruchchirappalli -Nagore Gauge Conversion (135 Km) with material modifications for Nagore-Karaikal (10 Km), Nagapattinam-	1995-96	980	38.95	10.43	Tiruchchirappalli -Nagore gauge conversion (135 Km) and Nagapattinam- Velankanni (10 Km) & Nagore- Karaikal (10

	Velankanni (10 Km), Nagapattinam- Tiruturaipundi (43 Km) & Karaikal-Peralam (23 Km) new lines					Km) new lines commissioned. Nagapattinam- Tiruturaipundi new line (43 Km), land acquisition completed and works taken up.
5.	Mysore- Chamarajanagar with extension to Mettupalayam (208 Km)	1997-98	608		1.40	Mysore- Chamarajanagar (60 Km) gauge conversion in Karnataka area commissioned. Extension of new line from Chamararajana gar to Mettupalayam (148 Km) passing through Tamil Nadu was included in the Budget 1997- 98 subject to requisite clearances.
	DOUBLING					
1.	Chennai Beach- Korukkupet 3 rd line (4.1 Km)	2003-04	168	82.69	6.72	Works have been taken up.

2.	Chennai Beach- Attipattu 4 th line (22.1 Km)	2003-04	258	59.52	24.50	Tiruvottiyur- Ennore- Attipattu Pudunagar (11.3 Km) commissioned. Works have been taken up in balance section.
3.	Chengalpattu- Villupuram (103 Km) with material modification for Tambaram- Chengalpattu 3 rd line (30 Km)	2006-07	951	0.5	52	Chengalpattu- Villupuram (103 Km) doubling Commissioned. For Tambaram- Chengalpattu 3 rd line, works have been taken up.
4.	Omalur-Mettur Dam with electrification (29.03 Km)	2011-12	232	60.55	32	Land acquisition, for 23.52 Ha land has been taken up. Works have been taken up in available land.
5.	Thiruvananthapuram -Kanniyakumari (86.56 Km)	2015-16	1432	0.92	110	Project approved on 02.08.2017. Land acquisition documents submitted to

						State
						Governments of
						Tamil Nadu and
						Kerala. Land is
						yet to be handed
						over by the State
						Governments.
						Works have been
						taken up in
6.	Madurai-	2015-16	1182	11	75	available land.
О.	Maniyachi-	2015-16	1102	1 1 1	75	Project approved on 02.08.2017.
	Tuticorin (160					Land acquisition
	Km)					for 139 Ha land
	ixiii,					has been taken
						up.
						Works have been
						taken up in
						available land.
7.	Maniyachi-	2015-16	1004	28	75	Project approved
	Nagercoil (102					on 02.08.2017.
	Km)					Land acquisition
						for 98 Ha land
						has been taken
						up.
						Bridge Works have been taken
						up in available
						land.
8.	Salem-	2017-18	115	4.08	5	Detailed estimate
	Magnesite Jn-					sanctioned.
	Omalur (11 Km)					
9.	Baiyyapannahalli	2018-19	376		0.10	New project
	-Hosur (48 Km)					sanctioned in
						Budget 2018-19.
